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<tbody>
<tr>
<td>159. Wagholi Logistics Park Private Limited</td>
<td>RBI</td>
<td>Agility Infrastructure 4, Cayman</td>
<td>Region</td>
<td>Not</td>
<td>Indicated</td>
<td>52219 Other land transport services n.e.c</td>
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<td>160. Avocado Properties and Trading (India) P</td>
<td>RBI</td>
<td>Brep Asia SBS Pearl Holding (NQ) Ltd, C</td>
<td>Region</td>
<td>Not</td>
<td>Indicated</td>
<td>Real estate activities with own or leased property 0.04</td>
</tr>
<tr>
<td>161. Avocado Properties and Trading (India) P</td>
<td>RBI</td>
<td>Brep VIII SBS Pearl Holding (NQ) Ltd, C</td>
<td>Region</td>
<td>Not</td>
<td>Indicated</td>
<td>Real estate activities with own or leased property 0.02</td>
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<tr>
<td>162. Giganplex Estate Private Limited</td>
<td>RBI</td>
<td>Brep Asia SBS Pearl Holding (NQ) Ltd, C</td>
<td>Region</td>
<td>Not</td>
<td>Indicated</td>
<td>Real estate activities with own or leased property 0.04</td>
</tr>
<tr>
<td>163. Giganplex Estate Private Limited</td>
<td>RBI</td>
<td>Brep VIII SBS Pearl Holding (NQ) Ltd, C</td>
<td>Region</td>
<td>Not</td>
<td>Indicated</td>
<td>Real estate activities with own or leased property 0.03</td>
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<td>Grand Total</td>
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<td>1,257.67</td>
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**WRITTEN ANSWERS TO UNSTARRED QUESTIONS**

**Medicinal plants in the country**

154. SHRI TIRUCHI SIVA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) the details of the medicinal plants available in the country; and

(b) the details of the steps being taken by Government for the farming, conservation, processing and promotion of such medicinal plants?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHIRIPAD
YESO NAIK): (a) As per information of the Botanical Survey of India (BSI), an organization under Ministry of Environment, Forests and Climate Change, Government of India, estimated more than 8,000 species of medicinal plants are found in India.

(b) The National Medicinal Plants Board (NMPB), Ministry of AYUSH is presently implementing following schemes to encourage farming/cultivation, conservation, processing and promotion of medicinal plants throughout the country:

I. Centrally Sponsored Scheme of National AYUSH Mission (NAM). Under 'Medicinal Plants' component of the NAM scheme the large scale farming/cultivation of medicinal plants is being supported. As per the scheme guidelines, the support is provided for:

(i) Cultivation of prioritized medicinal plants on farmer's land.

(ii) Establishment of nurseries for supply of quality planting material.

(iii) Post-harvest management.

(iv) Primary processing, marketing infrastructure etc.

For cultivation, the support is provided as subsidy to farmers @ 30%, 50% and 75% based on cost of cultivation.

2 Central Sector Scheme on "Conservation, Development and Sustainable Management of Medicinal Plants". Under the scheme, the project based support is provided for following activities:

(i) In-situ/Ex-situ resource augmentation.

(ii) Ex-situ conservation through establishment of herbal gardens.

(iv) Livelihood linkages with Joint Forest Management Committees (JFMCs)/Panchayats/Van Panchayats/Biodiversity Management Committees (BMGs)/Self Help Groups (SHGs).

(v) IEC activities like Training/workshops/Seminars/Conferences etc.

(vi) Research and Development.

(vii) Promotion of marketing and trade of medicinal plants produce.
3. Voluntary Certification Scheme for Medicinal Plants Produce (VCSMPP). The scheme is aimed to encourage Good Agricultural Practices (GAPs) and Good Field Collection Practices (GFCPs) in medicinal plants and enhance quality and safety of their produce.

Promotion of ayurvedic system of medicine

155. SHRI NARAYAN LAL PANCHARiya: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether Government has taken any steps to promote ayurvedic system of medicine;

(b) if so, the details thereof, if not, the reasons therefor;

(c) whether Government has set up ayurvedic clinics or started ayurvedic treatment at existing hospitals/clinics during the last one year;

(d) if so, the details thereof, if not, the reasons therefor; and

(e) the details regarding funds allocated by Government for promotion of ayurvedic system of medicine?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESO NAiK): (a) and (b) Yes. Under the Central Sector Scheme for Promotion of Information Education and Communication (IEC) in AYUSH, the Ministry takes up initiatives to create awareness of AYUSH systems of medicine including Ayurveda by organizing Arogya fairs/Melas, Conferences, Exhibitions. Seminars, Workshops, Symposium and Ayurveda Parv and also by undertaking publicity campaigns through electronic media, print media and social media amongst the citizens in the country.

The Ministry also observes Ayurveda Day on Dhanwantari Jayanti every year since 2016 to create awareness regarding Ayurveda and its benefits.

Under the Centrally Sponsored Scheme of National AYUSH Mission (NAM) financial assistance is being provided to the States/UTs for promotion of AYUSH system including Ayurveda as per the State Annual Action Plan (SAAP) received from the States/UTs.